

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

29. C.A.(CAA)/49(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: Aadar Mercantile Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner present.

Post this matter for final hearing on **14.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)